

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the ~~30th~~ of March, 2021

No. HC.VII-348(Pt.-I)/2012/ 1832 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the online cyber forensic training programme to be organised by the Centre for Development of Advanced Computing, Kolkata on **24th and 25th April, 2021**.

Sl. No.	Name and designation
1	Sri Utpal Rajkhowa, Member, MACT, Nagaon
2	Sri Jitu Mani Barman, Addl. District & Sessions Judge, FTC, Darrang
3	Sri Nasim Akhtar, Addl. District & Sessions Judge, Sonitpur
4	Smt. Rubina Sarmah, Addl. District & Sessions Judge, FTC, Kamrup(M)
5	Sri Jaspal Singh, Addl. District & Sessions Judge, Dibrugarh
6	Smt. Mummun B. Sarma, Addl. District & Sessions Judge, Nalbari
7	Sri Joydev Koch, Addl. District & Sessions Judge, FTC, Bongaigaon
8	Smt. Nazmee Ayysha Ahmed, Addl. District & Sessions Judge, FTC No.-1, Sivasagar
9	Sri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari
10	Smt. Sabeena Mazumdar, Civil Judge & Asstt. Sess. Judge, Morigaon
11	Sri Anurag Jintoo Borah, Chief Judicial Magistrate, Cachar
12	Sri Mishbahul Hassan Ansari, Civil Judge & Asstt. Sess. Judge, Karbi Anglong
13	Sri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat
14	Sri Dewan Mubasshir Hussain, Civil Judge & Asstt. Sessions Judge, Baksa
15	Sri Mrinal Newpane, Secretary, District Legal Service Authority, Nagaon
16	Sri Dimbeswar Taye, Addl. Chief Judicial Magistrate, Karbi Anglong
17	Sri Angshuman Bhattacharjee, Addl. Chief Judicial Magistrate, Sonitpur
18	Sri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat
19	Smt. Jharna Saikia, Addl. Chief Judicial Magistrate, Barpeta
20	Smt. Sagarika Borpujari, Addl. Chief Judicial Magistrate, Kamrup(M)
21	Smt. Priyanka Hazarika Nair, Civil Judge & Asstt. Sessions Judge, Chirang
22	Smt. Sutapa Bhusan, Addl. Chief Judicial Magistrate, Dima Hasao
23	Sri Debasish Kashyap, Addl. Chief Judicial Magistrate, Tinsukia
24	Sri Chinmoy Baruah, Addl. Chief Judicial Magistrate, Morigaon
25	Sri Pritish Choudhury, Addl. Chief Judicial Magistrate, Darrang
26	Sri Sumit Bhuyan, Addl. Chief Judicial Magistrate, Bongaigaon
27	Sri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon
28	Sri Lohit Kumar Sarmah, Addl. Chief Judicial Magistrate, Karimganj
29	Sri Jafar Md. Azizul Karim Tapadar, Addl. Chief Judicial Magistrate, Kamrup
30	Sri Amarendra Hazarika, S.D.J.M.(M), Sonitpur
31	Sri Prasenjit Das, S.D.J.M.(S), Kokrajhar
32	Smt. Anne Baruah, S.D.J.M.(S), Goalpara
33	Sri Syed Tabshir Alam, S.D.J.M.(S), Cachar

34	Smt. Himadri Sarma, Munsiff No. 1, Sivasagar
35	Sri Tanwir Ikram Hazarika, Special Judicial Magistrate, 1 st Class, Kamrup(M)
36	Smt. Jahnobi Hazarika, Judicial Magistrate, 1 st Class, Barpeta
37	Sri Siddharth Brook, Judicial Magistrate, 1 st Class, Kamrup(M)
38	Sri Anurup Bordoloi, Munsiff No.1, Hailakandi
39	Smt. Begum Nazira Ahmed, Munsiff No.1, Dhubri
40	Smt. Dristisikha Baruah, Munsiff No. 1, Goalpara
41	Smt. Ameera Yasmin Mazumder, Judicial Magistrate, 1 st Class, Karimganj
42	Smt. Elizabeth Hazarika, Munsiff No. 4, Kamrup(M)
43	Smt. Taslima Firdosa, Judicial Magistrate, 1 st Class, Udalguri
44	Smt. Jilmil Begum, Munsiff No.2, North Lakhimpur
45	Smt. Sanskrita Khanikar, Munsiff, Dibrugarh
46	Smt. Meghali Saikia, Judicial Magistrate, 1 st Class, Jorhat
47	Smt. Jaya Sharma, Munsiff No.1, Dhemaji
48	Smt. Priyanka Purkayastha, Judicial Magistrate, 2 nd Class, Udalguri
49	Smt. Pragyashree Chetia, Judicial Magistrate, 1 st Class, Baksa
50	Smt. Priyanka Saikia, Munsiff No.2, Sonitpur

The above nominated Judicial Officers are directed to provide the following information by e-mail at: **asok.bandyopadhyay@cdac.in**

- (a) Name and designation.
- (b) Place of posting with complete address.
- (c) Mobile number and Email ID.

The tentative programme schedule is enclosed with this Notification.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-348(Pt.-I)/2012/1833-45/A dated: 30-03-2021

Copy for information and necessary action to:

- (i) Shri Ashok Bandyopadhyay, Associate Director & Project Chief Investigator, Centre for Development of Advanced Computing, Salt Lake, Kolkata.
- (ii) The Director, Judicial Academy, Assam.
- (iii) The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
- (iv) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- (v) The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi

/ Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj /
Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar /
Sonitpur / Tinsukia / Udalguri

- (vi) The Chief Judicial Magistrate,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhemaji
/ Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi
/ Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj /
Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar /
Sonitpur / Tinsukia / Udalguri
- (vii) All nominated Officers.
- (viii) The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High
Court, Guwahati.
- (ix) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High
Court, Guwahati.
- (x) The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court,
Guwahati.
- (xi) The Project Manager, Gauhati High Court, Guwahati, for uploading
this Notification in the website.
- (xii) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- (xiii) Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
30.03.21
REGISTRAR (JUDICIAL)

Annexure-I

A tentative curriculum of training program for awareness level is attached for your perusal.

SL No	Lecture Details	Lecture Day	Time
1	Overview of Digital Storage Media, Computers (OS & Hardware) & Networks	Day 1	Session 1 (11:00 AM-12.00 PM)
2	Cyber Crime – an Overview	Day 1	Session 2 (12:00 PM-1.00 PM)
3	Appreciation & attribution of Digital Evidence	Day 2	Session 3 (11:00 AM-12.00 PM)
4	Introduction to Digital Forensics, Tools & Technologies	Day 2	Session 4 (12:00 PM-1.00 PM)
5	Evaluation	Day 2	1.00 P.M. to 1.30 P.M.